NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/101/(IB)/2017

NAME OF THE PETITIONER(S)

: R. RAVINDRAN

NAME OF THE RESPONDENT(S)

: KAPPAVAAR TEXTILES LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Counsel for genhoner of B. Sort

ORDER

Counsels for both the parties are present. Counsel for the RoC submitted the status report; copy of which is given to the other side. The Registry is directed to issue notice to the Directors i.e., in Sl.Nos.2 and 3 as shown in the report of the RoC to be present in person before the Bench on the next date of hearing. Put up on 05.01.2018 at 10.30 A.M.

ghk

MEMBER (JUDICIAL)